

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY

(PART-I, SECTION-1)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

PUBLIC NOTICE NO. 41 (RE-99)/1997-2002

NEW DELHI: 29th November, 1999

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, , the Director General of Foreign Trade hereby amends Public Notice No. 25(RE-98)/97-02 dated the 1st August, 1998 , namely, -

2.After amendment the following EXIM CODE and Item Description will read as under :

EXIM CODE	Item Description
080290 01	Betel nut/ Areca nut , whole
080290 02	Betel nut/ Areca nut , split ground
080290 03	Deleted

This issues in public interest.

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

(O.P.HISARIA)

DY. DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from File No. 01/89/180/133/AM00/191473)